## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2010 CA No. 15/2015, 147/2015, 132/2015 & 83/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE PARTIES: Mr. Rajeev Ramchandar Nanda

M/s. Ramchandar's Coaching Institute Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
)	Alok. Mishna	Adv for Prophent.	amakie.
2)	ATV. Vilas. A. Jalha	Restor santa,	ga Olom

## ORDER C.A. Nos. 15/2015, 147/2015, 132/2015 & 83/2016 IN T.C.P No. 44/397-398/CLB/MB/2010

- The Learned Representatives of both the sides are present and stated that the "Terms of Settlement" is expected to be finalized shortly.
- 2. By Consent adjourned to 6<sup>th</sup> June, 2017 Post Vacation.

Dated: 24.04.2017

Sd/-

M.K. Shrawat Member (Judicial)